BENCH-I

for order

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No.473/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company		Trilok Infracon (India) Pvt LtdVs-Forbesgunj Food Processing Pvt Ltd		
Ur	nder Section	9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. MS. LABANYASREE SINHA

PETITIONER

9/11/2017

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Ad

Member (J)

(Vijai Pratap Singh) Member (J)